GOVERNMENT OF TELANGANA ABSTRACT

Revenue (DM) Department - Administrative Sanction for an amount of Rs. Rs. 37006.785/- (in Lakhs) to the Special Chief Secretary Health Medical & Family Welfare Department to meet the expenditure to control Covid -19 virus under SDRF - Orders - Issued.

DEVENUE (DICACTED MANACEMENT II) DEDARTMENT

REVENUE (DISASTER MANAGEMENT-II) DEPARTMENT

G.O.Rt.No. 16

Dated: 01-04-2020 Read the Following

- 1. Government of India, Ministry of Home Affairs, No.33-4/2020-NDM-I, dated.14.03.2020.
- 2. U.O.No.2110/D/2020, dated.31.03.2020, of HM & FW (D) Dept.,
- 3. BRO.No.821, Finance (EBS.VII) Department. dated.01.04.2020.

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ORDER:

In the reference 1st read above Government of India, Ministry of Home Affairs (DM Division) have issued certain list of items and norms for assistance from State Disaster Response Fund (SDRF) in the wake of Covid-19 Virus outbreak.

- 2. In the reference 2nd read above the HM &FW Department has requested to release an amount of Rs. 37006.785 lakhs to meet the expenditure to control Covid -19 virus under SDRF.
- 3. In the reference 3rd read above Finance (EBS-VII) Department has issued BRO for an amount of Rs.383.75 (Rupees Three Hundred Eighty Three Crores and Seventy Five Lakhs only) towards meeting the expenditure to control Covid-19 virus in the state under SDRF.
- 4. After careful examination of the matter Government hereby release an amount of Rs. Rs. 37006.785 lakhs to meet the expenditure to control covid-19 virus in the state.
- 5. The Expenditure accorded in Para (3) above shall be debited to the following Head of Account.

MJH - 2245 - Relief on account of Natural Calamities

SMJH- 80 - General

M.H - 800 - Other Expenses

GSH - 25 - State Sector Schemes

SH - 14 - Covid-19 Pandemic

500 - Other Charges

503 -Other expenditure

- 6. The Special Chief Secretary Health Medical & Family Welfare department is requested to allocate the budget to the concerned drawing officers as per the requirements. Further, it is also requested to refund the unspent balances if any to the Government Account.
- 7. The Special Chief Secretary Health Medical & Family Welfare department is requested to obtain and furnish the consolidated utilization certificates for the amounts sanctioned now to the State Audit Authorities.

8. This order issues with the concurrence of the Finance (EBS-VII) Dept., vide their U.O.No.1341-C/42/EBS.VII/Rev/2020, dated.01.04.2020.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

RAHUL BOJJA SECRETARY TO GOVERNMENT, (FAC) REVENUE (DM) DEPARTMENT

To

The Special Chief Secretary to Government,

HM & FW Department.

The Principal Secretary to Finance Department.

The District Treasury Officers Concerned.

The Dy. Pay & Accounts Officer, Telangana Secretariat, Hyderabad.

The Accountant General, Telangana. Hyderabad.

The Pay & Accounts Office, Abids, Hyderabad.

The Director of State Audit Department, Hyderabad

Copy to:

The P.S to Chief Secretary to Government,

The P.S to Spl. Secretary to Chief Minister.

The Finance (EBS.VII) Department.

The Commissioner of I & PR, Hyderabad.

The Revenue (DM-Accounts) Dept.,

SF/SC

// FORWARDED BY ORDER //

SECTION OFFICER